

(c) whether Government propose to reconsider their decision in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Two applications for the setting up of two cement plants with a capacity of 4 lakh tonnes per annum each at Taku in Hoshangabad district and at Narsingarh in Damoh district of Madhya Pradesh were received from Mysore Cements Ltd. The application for Taku location has been rejected, while the application for Narsingarh location is under consideration. The former application was rejected as it was decided to encourage an entrepreneur other than one connected with the Larger Houses.

(c) Does it arise.

Proposal for Setting up of Ancillary Industries around Public Sector Industries in M.P.

8026 SHRI RANABAHADUR SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Madhya Pradesh Government approached the Centre for the establishment of chain of ancillary industries around major public sector industries located in Madhya Pradesh; and

(b) if so, the reaction of Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The information is being collected and will be laid on the table of the House.

Honouring Freedom Fighters

8027. SHRI RANABAHADUR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the old mother of Martyr Bhagat Singh has been conferred with the title of 'Punjab Mother';

(b) if so, whether Government have also given importance to the services of Rajguru and Sukhdev, the lovers of freedom, and

(c) if so, the reaction of Central Government towards their sacrifices for the liberation from foreign yoke?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) From the press report appearing on 2nd January, 1973 in the "Times of India" it is gathered that the Government of Punjab has given this honour to the mother of late Shri Bhagat Singh.

(b) and (c). Sarvashri Raj Guru and Sukhdev were freedom fighters and Government are well aware of their sacrifices for the country. Besides the facilities which the Government of India have announced for the dependents and family members of the martyrs like pension etc., there are no other proposals under consideration. It is for the State Governments concerned to further honour the martyrs and the freedom fighters in any manner they consider appropriate.

Execution of Bonds for Export Obligation by Industrial Houses

8028. SHRI MALLIKARJUN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether some of the Industrial Houses who applied for expansion in respect of Industries specified in Schedule I of the Industrial Policy announced on the 2nd February, 1973,

have been asked to execute bonds for export obligation,

(b) if so, the names of such Houses who have been asked to execute such bonds,

(c) whether this stipulation laid down for the execution of such export bonds is not likely to hamper the industrial production in the country and

(d) if so the steps which Government propose to take to set matters right?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM) (a) to (d) A list of some of the cases pertaining to large industrial houses and foreign majority companies in which export

obligations have recently been imposed by Government although the items of manufacture are included in Appendix I of the Ministry of Industrial Development Press Note dated the 2nd Feb 1973 is attached. While companies belonging to large industrial houses and foreign majority companies are ordinarily not expected to participate in industries not included in this Appendix, except where the production is predominantly for exports, Government are not precluded from imposing a suitable export obligation even when such companies propose to take up the manufacture of items included in this list. Before imposing an export obligation Government always take into consideration the export potential of the item and the impact of such obligation on industrial production.

STATEMENT

Sl No	Name of the Party	Name of the industrial house	Item of manufacture	Export obligation
1	2	3	4	5
1	SRI RAN B Rings Ltd Delhi Ranchi NA	Shriram	Ball manufacturing Machines,	10%
2	DCM	Shriram	1 Alloy Iron Castings 2 S G Iron Casting	10%
3	M/s Ralli-Wolf Ltd	Foreign Majority company	Portable Tools and Drill Stands	10%,
4	Dunlop India Ltd Calcutta	Foreign majority company	Automobile Tyres and Tubes	10% of expanded production

इण्डियन टेलीफोन इन्डस्ट्रीज लिमिटेड, बंगलौर द्वारा मध्य प्रदेश में एक नया कारखाना स्थापित किया जाना

(क) क्या इण्डियन टेलीफोन इन्डस्ट्रीज लिमिटेड बंगलौर में क्रसवार टेलीफोन स्विच बनाने के लिए मध्य प्रदेश से एक नया कारखाना स्थापित करने का प्रस्ताव किया है,

8029. श्री गंगा चरण दासित
क्या सरकार मंत्री यह बताने की कृपा करेगा कि

(ख) क्या इण्डियन टेलीफोन इन्डस्ट्रीज लिमिटेड बंगलौर के बेयरडीन ने दूसरी